

**GOVERNMENT OF INDIA  
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

STARRED QUESTION NO:146  
ANSWERED ON:10.08.2011  
IMPLEMENTATION OF RTI ACT  
Pratap Narayanrao Shri Sonawane

**Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Central Information Commission (CIC) has directed the public authorities to appoint senior officials as transparency officers under the Right to Information Act, 2005 (RTI) who would act as an interface between the Commission, the people and the public authorities;
- (b) if so, the details thereof;
- (c) whether all the Ministries/Departments in the Union Government have been directed to take necessary action in this regard;
- (d) if so, the details thereof; and
- (e) the measures proposed to be taken by the Government to make the RTI Act more effective?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office (SHRI V. NARAYANASAMY)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to the Lok Sabha Starred Question No. 146 by Shri Sonawane Pratap Narayanrao for 10.08.2011 regarding 'Implementation of RTI Act'.

(a) to (d): The Central Information Commission (CIC) vide its order dated 15.11.2010 has directed all the Ministries/Departments of Central Government that each Central Public Authority under its jurisdiction should designate a senior officer as Transparency Officer. These officers will be responsible to overview implementation of Section 4 obligation and will also be the interface for the CIC in this regard. Further, they will promote congenial conditions for timely response to RTI requests and will be a contact point for the public in all RTI related matters.

(e): The Government has taken a number of steps for effective implementation of the RTI Act. These include, issue of several memoranda clarifying various provisions of the Act, publication of guides on the Right to Information Act, giving publicity to provisions of the Act through print and electronic media, display of RTI posters in post offices located in rural areas, and imparting of training to stakeholders.